

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 108 OF 2018

Dated : 18th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Tanot Wind Power Venture Pvt. Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Ar. Adv.
Mr. Shri Venkatesh
Mr. Nishta Kumar
Mr. Vikas Maini
Mr. Somesh Srivastava
Mr. Rahul
Mr. Samarth Upadhyay

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal
Ms. Tanya Saren
Mr. M.K. Verma (Rep.)
Mr. Naresh Kr. Agarwal (Rep.) for R-2 & 3

ORDER

At the request of the learned senior counsel appearing for the Appellant two weeks' time is granted to go through the records available at the office of SLDC/the Respondent No. 3. After verification of records, the learned senior counsel appearing for the Appellant is permitted to file additional reply to the Affidavit dated 13.03.2019 filed by the learned counsel appearing for the Respondent No.2 and 3 i.e. on or before 10.04.2019 after duly serving copy to the other side.

List the matter for hearing on **11.04.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member